

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) to (c) Based on the latest available information, a Statement giving the number of strikes, lockouts and the values of wage loss and production loss in the public and private

sectors in Gujarat during 1987 and 1988 (January-April) is given below. The strikes and lockouts have generally been over issues relating to wages and allowances, personnel and retrenchment.

Statement

Details Regarding Strikes and Lock-outs in Gujarat (Provisional)

Strike	1987		1988 (January-April)	
	Public sector	Private sector	Public sector	Private sector
Number	18	179	5	53
Value of Wage lost (Rs in lakhs)	7.90 (11)	191.86 (141)	0.01 (1)	29.22 (45)
Value of production lost (Rs in lakhs)	25.50 (5)	4832.81 (137)	...	470.47 (39)
Lock-Out				
Number	1	28	—	13
Value of Wage lost (Rs in lakhs)	...	216.91 (19)	—	16.27 (9)
Value of production lost (Rs in lakhs)	...	3690.89 (18)	—	348.60 (9)

() : Figures in brackets indicate the number of cases to which the relevant information relates.

(—) = NIL

(...) = Information not available

Legislation to Ban Sex by Indian with Foreigners

622. SHRI BANWARI LAL, PUROHIT :

SHRI H.N. NANJE GOWDA :

SHRI R.M. BHOYE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Indian Council of Medical Research (ICMR) has sent a

proposal for legislation to ban sex by Indian citizens with foreigners to prevent spread of AIDS ;

(b) whether Government have rejected the proposal ;

(c) if so, the reasons thereof ; and

(d) the steps proposed to be taken to prevent spread of AIDS in the country ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL

VORA) : (a) to (c) Enactment of legislation to prevent spread of AIDS in the country is a complex issue involving number of Departments/Agencies both at the Central and State Levels. The issues to be considered are organisational, administrative, legal, financial, social and ethical implications of legislation. Consultations have been started to examine the feasibility of screening persons belonging to the high risk category within the framework of existing laws and enactment of a separate legislation.

(d) The following measures are being taken by Government to prevent AIDS in the country :—

- 1) A cell has been established in the Directorate General of Health Services to coordinate AIDS control activity in the country.
- 2) 40 Surveillance Centres have been established in the country to screen high risk groups.
- 3) All these centres have been provided with diagnostic reagents and equipment package have also been provided to most of them.
- 4) Restrictions have been imposed on import of blood and blood products without AIDS clearance certificate.
- 5) All the State Health authorities/hospitals STD clinics have been alerted to be vigilant.
- 6) All the blood banks have been instructed to screen the professional blood donors.
- 7) All the State Health authorities have been advised to ensure strict sterilisation practices in hospitals and clinic and to use pre-sterilised disposable syringes and needles as far as possible.
- 8) Guidelines have been sent to all the State Health authorities for health care personnel.
- 9) All the mass media channels have been involved in educating the people on AIDS, its nature, transmission and prevention.

1(c) Foreigners

- I. New foreign students being admitted in any of the Indian Institutions are required to undergo AIDS test. Anybody found positive is repatriated to his country.
- II. It has been decided to screen for AIDS the foreigners intending to stay for more than one year in India. Members of the diplomatic missions and foreign journalists accredited to the PIB test at this stage. Anybody found positive is to be repatriated to his country.

Appointment of Security Guards in Ashok Yatri Niwas

623. DR. G.S. RAJHANS : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether interviews in the category of Security-Guards were held in Ashok Yatri Niwas, in the first week of April, 1988 ;

(b) whether the selected candidates are still awaiting their appointment ; and

(c) if so, when these candidates will be given appointment ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) and (c) The offer of appointment has since been sent to selected candidates on 14.7.1988.

DRMs' Conference

624. SHRIMATI KISHORI SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Conference of the Divisional Railway Managers was held in Delhi recently ;

(b) if so, whether passenger amenities was one of the subjects discussed there ; and